## **National Company Law Tribunal**

## Allahabad Bench

CPNO. 96/ALD/2017, CA NO 54/ALD/2014

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE COMPANY: Blue Line Securities Put Lad

SECTION OF THE COMPANIES ACT/1 & B CODE: 230 /232 of the Companies Act of 2013

SI. NO. Name Designation Representation Signature

1. ABMISNEW MUCHRA PCS RETITION ABNORMAN

2. KULDEEP SINGH STA OIL KRAL

## C.P. No. 96/ALD/2017, C.A. No. 54/ALD/2017.

Shri Abhishek Mishra, PCS representing the petitioner. Shri Kuldeep Singh, proxy for the O.L, representing the Central Government. He seeks time to file representation / affidavit and report on behalf of the OL.

Hence, further two weeks time is granted.

The matter be listed on 6th December 2017

Date: 14/11/2017

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Juuiciai)